

dt 28/93  
order/Judgement despatched  
to Applicant/Respondent(s)  
on 24/93

(15)

W  
W  
C.P. No. 95/93.  
For order fixed  
on 16/8/93.

Yelé  
26/7/93.

Received C.P. No. 95/93  
in OA 420/92

ASNAUL  
Editor

C.P. 102/93 in OA 429/92, C.P. 96/93 in OA 435/92, C.P. 98/93 in  
OA 438/92, C.P. 94/93 in OA 440/92, C.P. 95/93 in OA 442/92  
and C.P. 97/93 in OA 445/92.

Dated: 16/8/93

Shri D.V.Gangal, counsel for the applicant. Shri V.S.  
Masurkar, counsel for the respondents

Shri Masurkar accepts notice on behalf of the alleged  
contemner. They may file the written reply within four  
weeks with an advance copy to the counsel for the applicant,  
who may file rejoinder within one week thereafter. List the  
cases for orders on C.P. on 20/7/93.

LS  
(Lakshmi Swaminathan)  
Member (J)

MP  
(M.Y. Priolkar)  
Member (A)